

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

OA No.94 of 1995

Tuesday, this the 7th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. KP Varghese,
Assistant Postmaster (Accounts),
Palakkad Head Post Office,
Palakkad. Pin-678 001. .. Applicant

By Advocate Mr. Sebastian Paul

Vs.

1. The Director of Postal Services,
Northern Region, Kozhikode-673 011.
2. The Postmaster General,
Northern Region, Kerala Circle,
Kozhikode-673 011.
3. The Senior Superintendent of
Post Offices, Palakkad-678 001. .. Respondents

By Advocate Mr. PR Ramachandra Menon, Additional Central
Government Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks to quash the charges framed against him, by the disciplinary authority. The facts that gives rise to this application, go back by seven years. Though the prayer made cannot be granted, respondents cannot be allowed to keep the Sword of Democles hanging over the head of applicant. We direct respondents to complete the disciplinary proceedings within six weeks from today. Respondents will do well to adhere to the time limit lest they invite drastic consequences.

2. Application is disposed of as aforesaid. No costs.

Dated the 7th February, 1995

SP BISWAS

SP BISWAS
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN